

**BEFORE THE ADJUDICATING AUTHORITY  
NATIONAL COMPANY LAW TRIBUNAL  
INDORE BENCH AT AHMEDABAD  
Court - 2**

IA 177 of 2020 in TP 33 of 2019 [CP(IB) 67 of 2018]

**Coram: HON'BLE Ms. MANORAMA KUMARI, MEMBER JUDICIAL & ACTING PRESIDENT  
HON'BLE Mr. VIRENDRA KUMAR GUPTA, MEMBER TECHNICAL**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF INDORE BENCH OF THE NATIONAL  
COMPANY LAW TRIBUNAL ON 04.06.2021**

Name of the Company:

Rajesh Jhunjunwala Liquidator of Siddharth Tubes  
Ltd  
V/s  
Nainesh Sanghvi & Ors

Section 35 r.w 34 & 19 of the Insolvency and Bankruptcy.

<u>S.NO.</u>	<u>NAME (CAPITAL LETTERS)</u>	<u>DESIGNATION</u>	<u>REPRESENTATION</u>	<u>SIGNATURE</u>
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1.  
2.

**ORDER**  
**(through video conferencing)**

Mr. Arjun Sheth, Advocate, appeared on behalf of the Liquidator.

The Registry as well as Petitioner is directed to issue notice to respondents.

List the matter on 15.07.2021

**VIRENDRA KUMAR GUPTA**  
**MEMBER TECHNICAL**  
Dated this the 4<sup>th</sup> day of June, 2021

  
**MANORAMA KUMARI**  
**MEMBER JUDICIAL & ACTING PRESIDENT**